

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 110
(To be answered on the 2nd February 2017)**

RENEWAL OF AIRPORT ENTRY PASSES

**110. SHRI S. RAJENDRAN
SHRIMATI VASANTHI M.**

**Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री**

be pleased to state:-

- (a) whether the Government has cleared or issued the Airport Entry Passes (AEP) to the applicants whose police clearance is over;
- (b) if so, the details thereof;
- (c) if not, the reasons for not issuing the AEP to such applicants; and
- (d) the steps taken or proposed to be taken by the Government to issue the AEP of pending cases?

ANSWER

**Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री**

(Shri Jayant Sinha)

(a) & (b): Yes Madam. Airport Entry Passes (AEPs) are issued to the applicants whose police verification is over.

(c): Does not arise in view of the reply to Part (a) above.

(d): On receipt of the AEP application, in case applications are found in order, AEPs are issued by designated officers as per procedure.
